Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 105 of 2013

Dated : 6th August, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Ltd. ....Appellant(s)

Versus

Rosa Power Supply Co. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Pradeep Misra
Mr. Shashank Pandit

Counsel for the Respondent(s): Mr. Lakshmeash
Mr. Rohit Gupta
Ms. Shally Bhasinf for R.1
Mr. Sanjay Singh for R.2

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on ***04.09.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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